

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.220- IA/2(AHM)2024
CP(IB) 174 of 2020

Proceedings under Section 7 IBC

IN THE MATTER OF:

Drip Capital Inc
V/s
Vibrant Fab Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 10/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Geeta Toraskar, Adv.
For the Income Tax : Ms. Bhumi Gandhi, Adv. for Ms. Maithili Mehta, Adv.

ORDER

IA/2(AHM)2024

Ld. Counsel for the Income Tax is directed to file report within one-week.

List for further consideration on 08.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)